

In The Central Administrative Tribunal
Calcutta Bench

OA 890 of 1997

Present : Hon'ble Mr. B.P. Singh, Administrative Member
Hon'ble Mr. M.L. Chauhan, Judicial Member

P. K. Mitra

- VS -

Eastern Railway

For the Appellant : None

For the Respondents: Mr. M.K. Bandyopadhyaya, Counsel

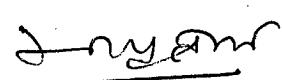
Date of Order : 12-02-2002

ORDER

B.P. SINGH, AM

None for the applicant is present to-day even on second call. We have gone through the case file and we find from the order-sheet that on last five consecutive dates none appeared on behalf of the applicant. The case is, therefore, dismissed for default. The interim order ^{if any, not} granted in this case stands vacated.


(M.L. Chauhan)
Member(J)


(B.P. Singh)
Member(A)

DKN